

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 645
TO BE ANSWERED ON 25.06.2019

RURAL EMPLOYMENT

645. SHRI PARVESH SAHIB SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any data on the percentage of rural employment in Delhi during the last ten years and if so, the details thereof;
- (b) the details of all Central Government schemes applicable in Delhi for integrated rural development of small farmers, marginal farmers and agricultural labourers in Delhi; and
- (c) the details of specific programmes for rural employment applicable in Delhi as on date?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): No, Sir.

(b): As per information shared by Ministry of Agriculture and Farmers Welfare, scheme for integrated rural development of small farmers, marginal farmers and agricultural labourers is not applicable in Delhi.

(c): The Ministry of Rural Development is implementing the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. MGNREGS is not notified for Delhi.
